

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
KOLKATA**

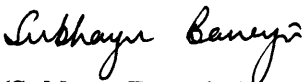
No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 768

Date: 05th December, 2022

PUBLIC NOTICE

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (Practice & Procedure Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with Court Fee of Rs. 1000/- (One Thousand only) per affidavit which is to be paid in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi". The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161, in person during the working hours. No further correspondence in this regard will be entertained.

Sl.	Date	Subject Matter	Name & Address of the Complaint
1	02.11.2022	In Muzaffarpur Bihar AQI level is 500 and people are selling fire crackers but District administration is not taking action against the shopkeepers.	Sh. Chandra Prakash, Muzaffarpur Address: Nil
2	03.11.2022 24.11.2022	Mr. Khalilur Rahman Molla, residents is carrying out construction activities unscientifically for installation of Mobile Tower on the roof of Nijamarket M. R. Plaza which is a densely populated area.	Residents of AkraKrishnanagar High School More in Ward-20 under Maheshtala Municipality
3	Nil	Illegal stone crusher unit, stone, chip, dust hauling and revenue theft in Bhagalpur, Bihar	Mass Petition from villagers of Gauripur, PO – Baramsiya, PS- Ishipur Barahat, Dist – Bhagalpur, Bihar
4	Nil	Request, not to give the village forest kisaam land to 14 persons of Harinapali village for cultivation purpose.	Mass petition from villagers of Harinapali. GP Kotsamalai, Tahsil/Block – Ulunda, Dist – Subarnapur, Odisha


(Subhayu Banerjee)
Registrar

Copy:

1. Website of NGT
2. Notice Board of NGT

Registrar
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